

[Shri D. C. Sharma]

tions of the Air Corporations Act, 1953.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

The motion was adopted.

SHRI D. C. SHARMA : I introduce the Bill. May God bless me, Sir.

FOREIGNERS (AMENDMENT) BILL*

(Amendment of section 3)

श्री जगन्नाथ राव जोशी (भोपाल)
में प्रस्ताव करता हूँ।

"कि विदेशी अधिनियम, 1946 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।"

MR. DEPUTY-SPEAKER : Shri Antony Reddy, Shri G. S. Reddi. They have given notice, but they are absent. The question is :

"That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946."

The motion was adopted.

श्री जगन्नाथ राव जोशी : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 75, 164, etc.)

श्री कामेश्वर सिंह (खगरिया) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कामेश्वर सिंह : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of First Schedule)

श्री महाराज सिंह भारती (मेरठ) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ।

PUBLICATION OF POLITICAL PARTY ACCOUNTS BILL*

SHRI SHRI CHAND GOYAL (Chandigarh) : I beg to move for leave to introduce a Bill to provide for the compulsory publication of annual accounts by recognised political parties.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the compulsory publications of annual accounts by recognised political parties."

The motion was adopted.

SHRI SHRI CHAND GOYAL : I introduce the Bill.